

PAPERS LAID ON THE TABLE**NOTIFICATION OF MINISTRY OF EXTERNAL AFFAIRS**

THE DEPUTY MINISTER IN THE
MINISTRY OF EXTERNAL AFFAIRS]

विदेश विभाग में उप-मंत्री

(SHRI SURENDRA PAL SINGH):

Sir, I beg to lay on the Table, under section 35 of the Extradition Act, 1962, a copy of the Ministry of External Affairs Notification G. S. R. No. 1381, dated the 30th August 1971 (in English and Hindi). [Placed in Library. See No. LT-1248/71.]

**THE CENTRAL APPRENTICESHIP COUNCIL
AMENDMENT RULE, 1971**

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR AND REHABILITATION]

श्रम तथा पुनर्वसन विभाग में उप-मंत्री

(SHRI BALGOVIND VERMA): Sir, I beg to lay on the Table, under sub-section (3) of section 37 of the Apprentices Act, 1961, a copy of the Ministry of Labour, Employment and Rehabilitation Department of Labour and Employment (D.G.E. & T) Notification G. S. R. No. 1062, dated the 19th June, 1971 (in English, and Hindi), publishing the Central Apprenticeship Council (Amendment) Rules, 1971.

[Placed in Library. See No. LT-1299/71]

**TWENTIETH REPORT OF THE
PUBLIC ACCOUNTS COMMITTEE
(1971-72)**

SHRI SHEEL BHADRA YAJEE:
Sir, I beg to lay on the Table a copy of the Twentieth Report of the Public Accounts Committee (1971-72) on action taken by Government on the recommendations of the public Accounts Committee contained in their 113th Report (1969-70) on Audit Report (Civil) 1969 relating to the Ministry of Shipping and Transport and Audit Reports on the Accounts of Calcutta, Bombay and Cochin Port Trusts.

**MINUTES OF THE SITTINGS OF
THE RAILWAY CONVENTION
COMMITTEE, 1971**

SHRI CHAKRAPANI SHUKLA:

Sir, I beg to lay on the Table a copy of the Minutes of each of the following sittings of the Railway Convention Committee, 1971:—

(i) First sitting held on the 6th September, 1971.

(ii) Second sitting held on the 21st September, 1971.

(iii) Third sitting held on the 20th October, 1971.

(iv) Fourth sitting held on the 30th November, 1971.

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON OFFICES OF PROFIT

SHRI SANDA NARAYANAPPA:

Sir, I beg to lay on the Table a copy of the First Report of the Joint Committee of the Houses on Offices of Profit (Fifth Lok Sabha).

ANNOUNCEMENT RE GOVERNMENT BUSINESS

THE MINISTER OF STATE IN
THE DEPARTMENT OF PARLIAMENTARY AFFAIRS]

संसदीय कार्य विभाग में राज्य मंत्री

(SHRI OM MEHTA): Sir, I rise to announce that Government Business in the House during the week commencing from Monday, the 13th December, 1971, will consist of—

(1) Consideration and passing of the Jayanti Shipping Company (Acquisition of Shares) Bill, 1971, as passed by Lok Sabha.

(2) Consideration and return of the Appropriation (Railways) No. 3 Bill, 1971, as passed by Lok Sabha.

(3) Consideration and passing of the following Bills, as passed by Lok Sabha.